

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 17 of 2019

IN THE MATTER OF:

Smt. K. Bharathi **...Appellant**

Versus

Kotak Mahindra Bank Ltd. & Ors. **...Respondents**

Present:

For Appellant: **Mr. Gautam Singh and Mr. Samur Ali Khan,
Advocates**

For Respondent: **Ms. D. Sreenivas and Ms. Srishti Kapoor, Advocates**

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Present:

For Appellant: **Mr. Gautam Singh and Mr. Samir Ali Khan,
Advocates**

For Respondent: **Mr. E. Om Prakash, Senior Advocate with
Ms. Srishti Kapoor, Advocates**

O R D E R

15.07.2019 Heard the parties. Order is reserved.

Parties may file their written submissions, not more than 3 pages, by 17th

July, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Balvinder Singh]
Member (Technical)

[Kanthi Narahari]
Member (Technical)

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